

POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF VOLTAIRE LEASING & FINANCE LIMITED

Registered Office: 226, Veena Beena Centre, Guru Nanak Road, Bandra (West), Mumbai- 400050
Tel. No. 022-67494748; Fax No. 022-22063134; e-mail-id: voltaireleasing@gmail.com

The details, subsequent to the completion of the Open Offer made vide Public Announcement dated September 29, 2010 under the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto, by Mrs Madhuri Damani ('Acquirer') to acquire 80,000 equity shares of Rs. 10/- each representing 20% of the voting capital of Voltaire Leasing & Finance Limited at a price of Rs. 14/- (Rupees Fourteen) per fully paid-up equity share payable in cash, are as under:

1. Name of the Target Company : Voltaire Leasing & Finance Limited
2. Name and Address of the Acquirer : Mrs Madhuri Damani
9, Sumangal Apartments, 13, Ridge Road, Malabar Hill, Mumbai – 400 006.
3. Name of Manager to the Offer : Arihant Capital Markets Limited
4. Name of Registrar to the Offer : Purva Shareregistry India Pvt. Ltd.
5. Date of Opening of the Offer : Saturday, November 20, 2010
6. Date of Closing of the Offer : Thursday, December 09, 2010
7. Details of the acquisition :

Sr. No.	Particulars	Proposed in the offer document	Actuals
1.	Offer price	Rs. 14/-	Rs. 14/-
2.	Share holding of Acquirers (No. & % of the voting capital) before P. A. & Share Purchase Agreement	16,350 (4.09%)	16,350 (4.09%)
3.	Shares acquired under Share Purchase Agreement (No & % of voting capital)	2,43,450 (60.86%)	2,43,450 (60.86%)
4.	Shares acquired in the open offer (No & % of the voting capital)	80,000 (20.00%)	36,350 (9.09%)
5.	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 11,20,000/-	Rs. 5,08,900
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. & % of voting capital)	NIL	NIL
7.	Post offer share holding of Acquirers (No. & % of voting capital) (2+3+4+6)	3,39,800 (84.95%)	2,96,150 (74.04%)
8.	Pre offer share holding of public (No. & % of voting capital) other than Acquirers	140,000 (35.00%)	140,000 (35.00%)
9.	Post offer share holding of public (No. & % of voting capital) other than Acquirers	60,200 (15.05%)	1,03,850 (25.96%)
10.	Status of the escrow account, whether released or not	Escrow Amount	Rs. 11,20,000/-
		Transfer to Special Account	Rs. 5,08,900
		Release from Escrow Account	NIL
11.	Payment of interest, if any to the shareholders along with the details thereof	NIL	
12.	Status of Investor complaints received, if any	NIL	

The Acquirer accepts full responsibility for the information contained in this Public Announcement. This Public Announcement will also be available on SEBI's website at www.sebi.gov.in

Issued by: Manager to the Offer	On behalf of the Acquirer
 ARIHANT capital markets ltd. 3rd Floor, Krishna Bhavan, 67, Nehru Road, Vile Parle (East), Mumbai- 400 057. Tel. No. : +91- 22- 4225 4800/862; Fax. No.: +91- 22- 4225 4880 Email: mbd@arihantcapital.com Website: www.arihantcapital.com Contact Person: Mr. Satish Kumar P. SEBI REGN NO.: INM 000011070	Mrs Madhuri Damani 9, Sumangal Apartments, 13, Ridge Road, Malabar Hill, Mumbai - 400 006. Tel. no : +91- 22- 23642787 Email: madhuridamani@hotmail.com